## **National Company Law Tribunal**

Allahabad Bench

CP NO.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Lakshmi Rattan Cotton Mells Put Ltd

SECTION OF THE COMPANIES ACT: U/S 560 (6) of the companies Act of 1956

SI. NO.

Name

**Designation** 

Representation

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## P No.23/2012

Shri Adesh Tandon, PCS. Advocate, Shri Shahid Kazmi for the petitioner. Shri Krishna Dev Vyas for ROC. learned CGSC is directed to furnish a copy of the report of ROC to petitioner counsel and the petitioner counsel is liberty to file rejoinder, if any, of the report.

The matter be listed on 7<sup>th</sup> November, 2017.

Dated:06.10.2017

Typed by P.K.Jyoti Shri H.P. Chaturvedi, Member (Judiciai)